

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER No. 25**

Dated Guwahati, the 14<sup>th</sup> July , 2014

In supersession of Order No. 05 dated 05.01.2013, Hon'ble the Chief Justice has been pleased to constitute a Special Bench consisting of Hon'ble Mr. Justice Hrishikesh Roy and any other available Hon'ble Judge junior to Hon'ble Mr. Justice Hrishikesh Roy to hear the Writ Appeals pertaining to Foreigners Tribunal matters. Such Bench shall sit on every Friday at 2 p.m. or at such intervals as may be considered necessary by the Bench.

By Order,

Sd/- Pranjol Das  
**REGISTRAR (JUDICIAL)**

Memo No.HC.III-35/2013/1265-1277 /IG dated Guwahati, the 14<sup>th</sup> July, 2014  
Copy for information to:

1. The Registrar (Vig. / Admn), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

14/7/14